

Ministry of Health & Family Welfare
(Govt. of India)
Food Safety and Standards Authority of India
Food and Drug Authority Bhawan,
Kotla Road, New Delhi-110002.

Call for Expression of Interest for inclusion in Scientific Committee and Scientific Panels of the Authority.

The Food Safety and Standards Authority of India has been established under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, distribution and sale.

This is a call for an Expression of Interest for inclusion in Scientific Committee and Scientific Panels of the Food Safety and Standards Authority of India. Applications are invited for appointment as members of the Scientific Committee and Scientific Panels for a period of three years which shall be renewable for further three years.

How to Apply?

Candidates are invited to submit application in the [proforma](#) available at www.mohfw.nic.in and www.mofpi.nic.in. Food Safety and Standards Authority of India intends to adopt a transparent, objective and rigorous selection procedure for shortlisting the most suitable and outstanding individuals who can contribute significantly to the working of the Authority and provide a scientific basis to its decisions. The evaluation and selection of the candidates will be done by the Authority on the basis of clearly defined selection criteria. The final recommendations will be made by a

high level Scientific group who will identify suitable individuals on the basis of their outstanding scientific reputation, ability and willingness to contribute to the working of the Authority and provide independent scientific advice on issues related to food safety and standards by participation in its panels and Committee. Based on recommendations of this high level group, Authority will notify the various Panels/Committee.

Section 13 of the Food Safety and Standards Act, 2006 lays down the following areas in which Scientific Panels are to be set up by the Authority:

- (a) food additives, flavourings, processing aids and materials in contact with food;
- (b) pesticides and antibiotics residues;
- (c) genetically modified organisms and foods;
- (d) functional foods, nutraceuticals, dietetic products and other similar products;
- (e) biological hazards;
- (f) contaminants in the food chain;
- (g) labelling; and
- (h) method of sampling and analysis.

Membership in the Scientific Committee and Panels involves periodic visits to New Delhi where most of the meetings will be held and a commitment to devote time and resources to contribute to their deliberations. Scientists participate in their individual capacities and are required to avoid conflicts of interest. Authority will meet the travel and lodging expenses of members.

The last date of submission of applications is **29th August, 2008**. The applications may be sent to **Shri Anil Mehta, Senior Inspecting Officer (F&VP), Food Safety and Standards Authority of India, Food and Drug Authority Bhawan, Next to Rashtriya Bal Bhawan, Kotla Road, New Delhi-110002, Email: anilmehtac103@yahoo.co.in, Phone No. 011-23236971, Fax No. 011- 23220992. The applications may also be E-mailed to fssaindia@gmail.com**. Clarifications can be sought from Shri. S.S.Chahal, Phone No. 26497133 or e-mail ss.chahal@nic.in. or Authority's Phone No. 23220991. Scientists are encouraged to suggest suitable candidates or forward the above details to them so that there is maximum dissemination of information and wider participation by the Scientific Community.